

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3841
TO BE ANSWERED ON 08.12.2016

NATIONAL SOCIAL ASSISTANCE PROGRAMME

3841. SHRI B. S. YEDIYURAPPA:
PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the schemes being implemented under National Social Assistance Programme (NSAP), State/UTwise;
- (b) the funds allocated, released and utilized by the State Governments under the said programme during the last three years and the current year, State/UT-wise and scheme-wise;
- (c) whether the Union Government has received complaints regarding misappropriation of funds and violation of guidelines laid down under the said programme during the said period;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : Details of schemes under National Social Assistance Programme (NSAP) are at **Annexure-I**.

(b) : A statement indicating funds released and utilized under National Social Assistance Programme during the last three years and the current year, State/UT wise is at **Annexure- II**.

(c) to (e): Identification of beneficiaries, sanction and disbursement of benefit under the schemes of NSAP is done by the States/UTs. The grievances/complaints received in this Division are forwarded to the States/UTs for further necessary action under intimation to the applicant. The Government reviews the implementation of the schemes under National Social Assistance Programme(NSAP) on a regular basis by means of Performance Review Committee Meetings(PRC), Area Officer visits, Nodal Officer meetings etc. Moreover, to increase the transparency and accountability in the implementation, Software namely NSAP-MIS has been developed by NIC. The software captures all the essential processes and includes modules on identification, disbursement of pension, release of funds, verification, sanction of pension, ground for refusal etc. The issues raised in the meetings and highlighted in the reports of the Area Officers are sent to the State/UT Governments for taking appropriate actions and all possible efforts are taken to address the removal of shortcomings, if any, in the implementation of the Programme.

Salient Features of - National Social Assistance Programme(NSAP)

National Social Assistance Programme (NSAP) is a Centrally Sponsored Scheme of Ministry of Rural Development. NSAP is a social security/social welfare programme applicable to old aged, widows, disabled persons and bereaved families on death of primary bread winner, belonging to below poverty line household. NSAP at present comprises of five sub-schemes namely Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS), Indira Gandhi National Disability Pension Scheme (IGNDPS), National Family Benefit Scheme (NFBS) and Annapurna Scheme. The schemes of NSAP are implemented both in urban and rural areas.

The eligibility criteria, details of assistance provided under each of these schemes is as follows :

- I. **Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Under the scheme, assistance is provided to persons of 60 years and above and belonging to family living below poverty line as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.
- II. **Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme Central assistance @ Rs.300/- per month is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiaries are shifted to IGNOAPS to get enhanced pension of Rs. 500/- per month.
- III. **Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme Central assistance @ Rs.300/- per month is provided to persons aged 18-79 years with severe or multiple disabilities and belonging to family living below poverty line as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiaries are shifted to IGNOAPS to get enhanced pension of Rs. 500/- per month.
- IV. **National Family Benefit Scheme (NFBS):** Under this scheme a BPL household is entitled to a one time lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.
- V. **Annapurna Scheme:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible, are not receiving old age pension.

States/UTs have been requested to make at least an equal assistance from their own resources under all three pension schemes.

**Annexure referred to in reply to Lok Sabha USQ. No. 3841 for reply on 08-12-2016
Details of funds allocated/leased and utilized reported under National Social Assistance
Programme (NSAP)**

State/UTs-wise during the last three years and current year

Year : 2013-2014

(Rs. In lakh)

Sl. No.	States/UTs	Total Allocation/Release	Total Expenditure Reported
1	Andhra Pradesh	62861.79	62862.61
2	Bihar	141881.03	119563.21
3	Chhattisgarh	31522.75	25927.42
4	Goa	0.00	3.64
5	Gujarat	13608.00	10930.80
6	Haryana	8316.67	8316.67
7	Himachal Pradesh	3522.86	4477.80
8	J & K	4173.95	2916.00
9	Jharkhand	33618.19	25200.56
10	Karnataka	40014.00	49873.92
11	Kerala	16103.39	16858.66
12	Madhya Pradesh	80137.90	50622.59
13	Maharashtra	0.00	30719.64
14	Orissa	72925.64	67307.18
15	Punjab	5055.00	2050.29
16	Rajasthan	34008.33	32447.54
17	Tamilnadu	60936.74	71276.79
18	Telangana		
19	Uttar Pradesh	164710.68	124000.48
20	Uttarakhand	10882.87	8523.72
21	West Bengal	89807.63	84480.70
NE States			
22	Arunachal Pradesh	792.00	1105.82
23	Assam	16188.00	19481.90
24	Manipur	2519.18	1709.00
25	Meghalaya	2175.20	1915.99
26	Mizoram	839.09	839.11
27	Nagaland	1639.13	1605.22
28	Sikkim	685.26	355.50
29	Tripura	5713.78	5529.97
	Sub Total	904639.06	830902.73
UTs			
30	A&N Islands	NR	19.39
31	Chandigarh	150.49	180.55
32	D&N Haveli	0.00	NR
33	Daman & Diu	0.00	1075.79
34	NCT Delhi	5458.63	5458.63
35	Lakshadweep	0.00	13.67
36	Pondicherry	997.68	999.00
	Sub Total	6606.80	7747.03
	GRAND TOTAL	911245.86	838649.76

Note : till 2013-14 funds under NSAP released in a combined manner for all the schemes together.

Annexure referred to in reply to Lok Sabha USQ. No. 3841 for reply on 08-12-2016
Details of funds allocated/leased and utilized reported under National Social Assistance Programme (NSAP)

State/UTs-wise and Scheme-wise during the last three years and current year

2014-2015

(Rs. In lakh)

Sl. No.	States/UTs	IGNOAPS		IGNWPS		IGNDPS		Annapurna		NFBS	
		Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported
1	Andhra Pradesh	21569.72	25169.72	8457.50	8457.50	1297.24	1297.24	436.72	436.73	2086.37	2086.37
2	Bihar	71513.25	113302.54	17650.86	26981.00	3508.41	3380.00	1081.08	NR	5540.22	5774.59
3	Chhattisgarh	12631.05	18740.90	7247.97	4827.51	1056.78	1294.25	157.02	49.78	2317.50	1849.80
4	Goa	0.00	NR	0.00	NR	0.00	NR	0.00	2.85	0.00	54.16
5	Gujarat	4949.22	11686.74	4049.04	172.51	932.67	172.33	0.00	NR	1652.37	909.20
6	Haryana	3148.59	3148.59	1589.31	1589.31	467.31	467.31	0.00	NI	641.79	641.79
7	Himachal Pradesh	1782.51	3164.88	500.01	759.82	86.91	21.42	17.15	3.94	105.69	396.10
8	J & K	3047.55	4251.43	231.78	NR	93.09	NR	0.00	NR	80.64	NR
9	Jharkhand	10919.40	18487.64	7567.32	9651.02	870.06	576.94	356.49	NR	2185.86	1397.90
10	Karnataka	20433.57	26451.22	15536.13	20111.51	1213.59	1571.00	0.00	NI	2829.21	3661.00
11	Kerala	2925.75	9160.00	5818.86	13770.00	832.50	4295.00	239.46	NR	673.32	NR
12	Madhya Pradesh	27265.11	31391.88	19503.84	12308.72	4308.81	3126.45	0.00	NI	4762.62	3893.00
13	Maharashtra	19207.08	28695.92	8569.96	938.19	3170.34	174.91	700.80	NR	5405.49	3033.79
14	Orissa	31453.56	40213.34	14699.52	18751.89	3081.96	3390.11	420.48	560.65	3815.70	4832.60
15	Punjab	3288.30	4270.16	1173.22	369.38	180.00	94.64	0.00	NI	412.98	52.60
16	Rajasthan	11908.62	22941.24	7750.98	3943.36	1581.12	718.97	308.22	NR	1907.61	1752.56
17	Tamilnadu	16507.83	39716.69	21698.37	21907.15	2402.78	2293.19	430.80	225.92	2849.76	1347.56
18	Telangana	8299.72	60161.51	3254.32	NR	499.16	NR	168.04	NR	802.78	NR
19	Uttar Pradesh	74507.52	136148.25	18387.68	NR	5084.31	NR	0.00	NI	11290.08	NR
20	Uttarakhand	3674.43	7339.59	1767.10	580.05	400.08	248.46	0.00	NI	742.83	641.20
21	West Bengal	42381.65	45801.01	23057.41	28217.35	2412.49	2001.74	422.22	NR	3329.93	3741.77
NE States											
22	Arunachal Pradesh	612.45	612.46	99.15	99.15	50.13	50.13	0.00	NR	64.11	64.12
23	Assam	14320.28	18701.17	3822.84	3823.71	526.05	655.01	164.22	394.58	1316.97	1315.97
24	Manipur	1392.93	2181.83	223.68	156.05	37.29	56.20	21.54	NR	103.35	103.35
25	Meghalaya	995.85	1356.63	236.34	220.33	40.89	50.99	23.22	62.66	120.66	136.34
26	Mizoram	590.88	590.88	64.23	64.23	20.64	20.64	6.48	6.48	36.45	36.45
27	Nagaland	1105.71	1838.00	124.14	NR	32.04	NR	16.86	NR	99.18	NR
28	Sikkim	395.10	510.00	44.88	29.00	27.24	6.00	6.24	4.16	30.90	6.00
29	Tripura	4316.08	4399.89	552.84	737.12	89.25	119.00	37.26	49.68	182.46	343.28
	Sub Total	415143.71	680434.11	193679.28	178465.86	34303.14	26081.93	5014.30	1797.43	55386.83	38071.50
UTs											
30	A&N Islands	0.00	13.67	0.00	NR	0.00	NR	0.00	NR	0.00	NR
31	Chandigarh	0.00	0.00	0.00	NR	0.00	NR	0.00	NR	0.00	NR
32	D&N Haveli	0.00	0.00	0.00	NR	0.00	NR	0.00	NR	0.00	NR
33	Daman & Diu	0.00	0.00	0.00	NR	0.00	NR	0.00	NR	0.00	NR
34	NCT Delhi	2556.18	2556.18	1011.21	1011.21	175.80	175.80	0.00	NR	350.73	350.73
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	NR	0.00	NR
36	Pondicherry	398.16	398.16	272.13	272.13	35.01	35.01	0.00	NR	43.71	NR
	Sub Total	2954.34	2968.01	1283.34	1283.34	210.81	210.81	0.00	0.00	394.44	350.73
	GRAND TOTAL	418098.05	683402.12	194962.62	179749.20	34513.95	26292.74	5014.30	1797.43	55781.27	38422.23

NR : Not Reported

NI : Not Implementing

Annexure referred to in reply to Lok Sabha USQ. No. 3841 for reply on 08-12-2016

Details of funds allocated/leased and utilized reported under National Social Assistance Programme (NSAP)

State/UTs-wise and Scheme-wise during the last three years and current year

2015-2016

(Rs. In lakh)

Sl. No.	States/UTs	IGNOAPS		IGNWPS		IGNDPS		Annapurna		National Family Benefit Scheme	
		Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported	Allocation/Release	Total Expenditure Reported
1	Andhra Pradesh	15009.35	15205.19	6828.07	9102.58	801.84	905.24	587.84	325.71	1684.98	1684.98
2	Bihar	109065.17	45052.19	17421.47	18305.77	3097.23	2920.65	1081.07	NR	9233.70	6550.00
3	Chhattisgarh	13531.17	29605.97	6852.45	5308.81	942.46	1385.30	157.01	NR	2317.50	2160.06
4	Goa	0.00	40136.11	195.84	NR	0.00	NR	0.00	NR	0.00	10.85
5	Gujarat	6833.30	6597.48	5513.87	317.72	412.77	257.00	57.35	NR	1652.38	1271.12
6	Haryana	3728.78	20292.43	1589.31	1589.31	369.67	369.67	0.00	NI	641.79	641.79
7	Himachal Pradesh	2196.24	45782.96	500.00	865.35	39.41	51.04	17.16	9.51	105.68	351.70
8	J & K	3061.85	13153.97	214.63	111.45	65.25	48.13	28.32	NR	134.41	80.65
9	Jharkhand	23292.86	104020.23	7513.36	9441.06	587.18	534.98	356.50	204.61	2185.86	1222.50
10	Karnataka	20385.50	5171.93	13806.54	20715.00	1212.30	1618.00	0.00	NI	2829.21	2993.00
11	Kerala	7641.06	42307.81	5818.85	NR	832.49	NR	239.47	NR	673.31	NR
12	Madhya Pradesh	49989.67	570304.65	15176.60	29707.90	5095.25	5284.75	0.00	NI	4762.62	7250.35
13	Maharashtra	21547.25	154.32	22250.28	1146.29	1134.89	159.11	700.81	NR	5405.49	3681.91
14	Orissa	51326.76	19622.21	13880.12	18885.75	2936.28	3151.78	700.80	692.77	6359.48	4368.00
15	Punjab	4098.69	NR	1101.30	1017.37	120.26	274.11	0.00	NI	412.98	169.80
16	Rajasthan	16102.35	2513.08	7310.45	3759.11	941.39	682.62	308.23	NR	1907.61	1327.00
17	Tamilnadu	41517.93	1105.22	17412.81	20438.01	1954.48	2169.35	430.79	296.44	2849.76	1006.26
18	Telangana	10726.84	1260.21	4830.82	3850.35	573.07	646.97	252.07	336.10	1204.17	1605.56
19	Uttar Pradesh	70802.98	386.38	27581.52	24931.55	3085.23	4388.52	0.00	NI	11290.08	17858.80
20	Uttarakhand	4779.21	2949.30	2469.06	619.42	219.92	162.17	0.00	NI	742.83	787.54
21	West Bengal	43209.97	27990.72	19636.51	28925.74	3053.41	2441.43	422.22	NR	4071.62	6074.77
NE States											
22	Arunachal Pradesh	154.32	154.32	295.11	NR	0.00	NR	7.96	NR	42.74	42.74
23	Assam	23867.15	19622.21	11379.05	3121.80	876.75	1297.96	164.22	NR	2194.93	2184.84
24	Manipur	813.88	NR	665.79	NR	0.00	NR	0.00	NR	68.90	NR
25	Meghalaya	1803.47	2513.08	703.46	509.54	49.57	97.62	23.23	62.66	201.10	128.90
26	Mizoram	1105.22	1105.22	159.35	65.61	21.72	21.72	10.80	10.80	60.77	60.77
27	Nagaland	1260.21	1260.21	307.94	52.02	17.41	17.41	16.87	16.87	99.19	99.19
28	Sikkim	214.25	386.38	133.61	28.50	12.29	29.41	4.16	NR	20.60	40.04
29	Tripura	4121.50	2949.30	1483.98	533.08	109.25	81.82	62.08	37.25	304.10	182.00
	Sub Total	33340.00	27990.72	15128.27	203349.09	1086.99	1545.94	289.32	127.58	2992.33	2738.48
UTs											
30	A&N Islands	0.00	NR	26.09	NR	0.00	NR	0.00	NR	0.00	NR
31	Chandigarh	142.99	62.46	34.93	83.54	7.56	3.16	0.00	NR	16.48	NR

32	D&N Haveli	0.00	NR	24.08	NR	0.00	NR	0.00	NR	0.00	NR
33	Daman & Diu	0.00	NR	8.15	NR	0.00	NR	0.00	NR	0.00	NR
34	NCT Delhi	3408.25	1704.12	1525.46	659.82	234.38	117.19	0.00	NR	467.62	233.81
35	Lakshadweep	0.00	NR	4.94	NR	0.00	NR	0.00	NR	0.00	NR
36	Pondicherry	530.90	265.45	410.51	181.41	0.00	NR	0.00	NR	0.00	NR
	Sub Total	4082.14	2032.03	2034.17	924.77	241.94	120.35	0.00	0.00	484.10	233.81
	GRAND TOTAL	556269.07	600327.40	215066.30	204273.86	28803.71	29117.11	5628.96	1993.42	63941.89	64068.93

NR : Not Reported

NI : Not Implementing

Annexure referred to in reply to Lok Sabha USQ. No. 3841 for reply on 08-12-2016

Details of funds allocated/leased and utilized reported under National Social Assistance Programme (NSAP)

State/UTs-wise and Scheme-wise during the last three years and current year

2016-2017 (As on 5-12-2016)

(Rs. In lakh)

Sl. No.	States/UTs	IGNOAPS		IGNWPS		IGNDPS		Annapurna		National Family Benefit Scheme	
		Release	Total Expenditure Reported	Release	Total Expenditure Reported	Release	Total Expenditure Reported	Release	Total Expenditure Reported	Release	Total Expenditure Reported
1	Andhra Pradesh	18405.46	8565.22	9103.12	4441.51	905.23	439.44	235.13	235.14	2246.63	1123.32
2	Bihar	42613.71	NR	9293.49	NR	1295.47	NR	0.00	NR	3693.47	NR
3	Chhattisgarh	8913.28	7101.55	2674.02	2128.61	594.86	672.31	0.00	NR	1318.50	729.99
4	Goa	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	NR
5	Gujarat	12297.91	698.81	0.00	NR	0.00	36.67	0.00	NR	0.00	43.00
6	Haryana	5358.50	3034.75	2119.08	1200.12	427.80	242.27	0.00	NI	855.72	206.69
7	Himachal Pradesh	0.00	2437.80	0.00	538.00	0.00	29.14	0.00	NR	0.00	165.70
8	J & K	2062.66	NR	125.65	NR	51.19	NR	0.00	NR	44.81	NR
9	Jharkhand	12174.47	8517.15	5044.88	3514.92	0.00	248.67	0.00	NR	0.00	146.00
10	Karnataka	20899.75	14040.00	15536.29	8628.00	1213.47	808.00	0.00	NI	2049.93	1174.50
11	Kerala	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	NR
12	Madhya Pradesh	23009.10	23859.59	9945.08	16447.89	1852.59	2478.99	0.00	NI	6350.16	3854.74
13	Maharashtra	14926.87	14689.25	0.00	693.17	0.00	87.00	0.00	NR	0.00	1396.90
14	Orissa	19769.75	19521.63	9073.55	8882.11	1362.32	1338.57	280.32	560.64	2543.79	3435.80
15	Punjab	3002.59	NR	0.00	NR	60.26	NR	0.00	NI	0.00	NR
16	Rajasthan	16322.89	10914.78	0.00	2038.49	0.00	381.88	0.00	NR	1271.74	NR
17	Tamilnadu	18007.66	NR	11507.73	NR	0.00	NR	0.00	NR	0.00	NR
18	Telangana	13153.96	7673.12	5693.52	3043.46	646.98	377.37	0.00	NR	1605.56	936.58
19	Uttar Pradesh	56839.90	50452.82	18387.68	13213.77	1395.69	1395.70	0.00	NI	13296.42	8003.60
20	Uttarakhand	3554.40	NR	0.00	NR	0.00	NR	0.00	NI	495.23	NR
21	West Bengal	34983.74	17893.28	23585.30	10947.16	1167.95	946.43	0.00	NR	3698.24	2284.00
NE States											
22	Arunachal Pradesh	425.75	NR	66.10	NR	23.81	NR	0.00	NR	31.31	981.64
23	Assam	11521.69	7418.74	2199.66	1416.05	350.70	1094.76	0.00	NR	768.17	NR
24	Manipur	0.00	NR	0.00	NR	0.00	NR	0.00	26.21	0.00	54.40
25	Meghalaya	809.06	671.21	132.52	101.16	17.97	17.51	0.00	4.33	80.44	20.51
26	Mizoram	487.62	458.62	35.69	35.32	7.42	7.24	4.33	NR	20.29	NR

27	Nagaland	930.70	NR	25.88	NR	11.55	NR	11.25	NR	55.11	NR
28	Sikkim	214.26	159.38	17.93	9.65	12.29	4.66	4.15	NR	20.60	NR
29	Tripura	2060.75	NR	332.37	NR	39.75	NR	24.83	30.54	101.35	1056.55
	Sub Total	16449.83	8707.95	2810.15	1562.18	463.49	1124.17	44.56	NR	1077.27	NR
UTs											
30	A&N Islands	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	NR
31	Chandigarh	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	NR
32	D&N Haveli	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	NR
33	Daman & Diu	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	233.81
34	NCT Delhi	1704.12	1704.12	674.13	674.13	117.19	117.19	0.00	NR	233.81	NR
35	Lakshadweep	0.00	NR	0.00	NR	0.00	NR	0.00	NR	0.00	NR
36	Pondicherry	265.45	265.44	181.41	181.42	0.00	NR	0.00	NR	0.00	233.81
	Sub Total	1969.57	1969.56	855.54	855.55	117.19	117.19	0.00	0.00	233.81	467.62
	GRAND TOTAL	344716.00	200077.26	125755.08	78134.94	11554.49	10723.80	560.01	1022.38	40781.28	24791.18

NR : Not Reported

NI : Not Implementing

